

ITEM NO.24

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 2370/2016

MAHENDRA PRASAD

Petitioner(s)

VERSUS

JAG PATTI DEVI

Respondent(s)

Date : 24-01-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
[IN CHAMBER]

For Petitioner(s) Mr. Yogesh Tiwari, Adv.
Mr. Sanjay K. Agrawal, AOR

For Respondent(s) Mr. A. N. Arora, AOR

UPON hearing the counsel the Court made the following
O R D E R

Fifteen days' time is granted to take fresh steps to
serve the sole respondent by speed post.

(NEELAM GULATI)
COURT MASTER (SH)

(JAGDISH CHANDER)
BRANCH OFFICER